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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/546/(IB)/2017
NAME OF THE PETITIONER(S) : MERITOR HVS INDIA LTD
NAME OF THE RESPONDENT(S) : VISVAM AUTO SPARES PARTS
UNDER SECTION : Sec 9

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYA SHANKAR ADV. For Respondent R. Vidhya Shankar
2. Kannan P. I.
for M/s. Fox Mandal & Associates Advocate for Petitioner / Applicant

ORDER

Counsel representing both the parties are present. Heard the submissions made by the counsel for petitioner. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)